

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI**

**ORDER**

In continuation to earlier order no. Admn.II/DJ-(S)/P&T/SD/23/11307-11382 dated 29.04.2023, and consequent upon directions, contained in extract of Minutes dated 16.05.2023 of "Committee to consider the matters relating to welfare of Judicial Officers", received vide letter bearing no. 280-292/Rules/DHC/2023 dated 31.05.2023 from the Hon'ble High Court of Delhi and vide letter bearing no. 05/JSAD/2024 dated 24.01.2024 of Judicial Service Association of Delhi (Regd.), Tis Hazari Courts, Delhi, it is been apprised again to all the Judicial Officers posted in South District that Sh. D. P. Singh, SJA/Branch In-charge (EC: 66558985), Vigilance & RTI Branch, South (Mob.: 9811460002) is **Nodal Officer** to facilitate medical assistance to the Judicial Officers.



(Madhu Jain)

Principal District & Sessions Judge (South)  
Saket Courts, New Delhi

No. Admn.II/DJ-(S)/P&T/SD/24/ 6109-6184

Dated, New Delhi the 8/2/2024

**Copy forwarded for information and necessary action:-**

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. All the Ld. Judicial Officers of DHJS & DJS, South District, Saket Courts, New Delhi.
3. The Officer-In-Charge(s) concerned.
4. The Officer-In-Charge, Computer Branch, South District.
5. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
6. The Drawing and Disbursing Officer, South District.
7. The AOJ (Administration), HQs, Tis Hazari, Delhi.
8. Website Committee, HQs, Tis Hazari, Delhi.
9. The PRO, South District.
10. Dealing Official / LAYERS Seat, Tis Hazari Courts, Delhi.
11. Dealing Official, R&I Branch, South District for uploading on LAYERS.
12. Officials concerned.
13. Guard File.

(Madhu Jain)

Principal District & Sessions Judge (South)  
Saket Courts, New Delhi